

**NATIONAL COMPANY LAW TRIBUNAL,  
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.110/2016  
RT CP (CAA) No.86/Chd/Pb/2017.**

In the matter of Scheme of Amalgamation between:

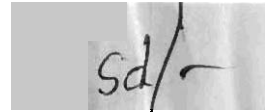
M/s Fortune Nickel Ltd. & Ors. .Petitioner/Transferor Companies.

And

M/s Global Transmission Pvt. Ltd. .Petitioner/Transferee Company.

Present: Mr.Anil Kumar Aggarwal, Advocate for petitioner-companies.

On request, the matter is adjourned to 06.09.2017.



(Justice R.P.Nagrath)  
Member (Judicial)

✓ August 22, 2017.  
Ashwani